

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:4

ANSWERED ON:09.11.2010

NATURAL CALAMITIES

Jagannath Dr. M.;Kumar Shri Vishwa Mohan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether various parts of the country were hit by natural calamities including heavy rains, cloud burst, floods and cyclonic storms;
- (b) if so, the details thereof alongwith the loss of lives, livestock and damages to crops, public and private property/infrastructure during the current year, Statewise;
- (c) whether Central teams have visited the affected States;
- (d) if so, the details of the findings of such teams; and
- (e) the details of assistance sought by the affected States including Andhra Pradesh alongwith the funds released thereon during the said period, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALY RAMACHANDRAN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 4 FOR 09-11-2010.

(a) to (e): Yes, Madam. Based on the information received from the States/UTs, details of loss of lives, livestock and damage to crops as well as houses due to natural calamities during the current year are given in Annexure-I.

2. State Governments concerned are initially required to undertake relief operations in the wake of natural calamity out of the corpus of the State Disaster Response Fund (SDRF) already placed at their disposal. In case of a calamity of 'severe nature' when available resources under the SDRF account are inadequate, additional assistance is extended from the National Disaster Response Fund (NDRF) after following the laid down procedure which includes visit of Inter-Ministerial Central Team. The status of memoranda received from the State Governments seeking additional financial assistance for supplementing their efforts, in the wake of floods, cyclonic storm etc, visit of the Inter Ministerial Central Teams during the year 2010-11, their findings and approval of High Level Committee (HLC) for central assistance to the States including Andhra Pradesh is given in Annexure-II.

3. Details of allocation and release from SDRF including NDRF on the basis of approval given by HLC during the current year is given in Annexure-III.